

(b) if so, on what parameters these teachers would be adjudged?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) An entrance examination is under consideration. The exact modalities of this are being worked out.

Meetings of Committee on Official Language

†2782. DR. SATYANARAYAN JATIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the details of meetings held by the Committee on Official Language Implementation and Advisory Committee from the year 2014 till date with reference to annual programme issued by department of Official Language of the Ministry of Home Affairs, the replies to letters in Hindi and English originally received in English and the total number of remarks made and letters written by head of the Ministry in Hindi and English respectively?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): The Meetings of Official Language Implementation Committee are being held regularly in Ministry of Human Resource Development from 2014 and meetings of Hindi Advisory Committee were held on 14.10.2015 and 22.05.2017. Out of 91,177 letters originally received in English, 50,343 letters were replied to in Hindi. No record of letters sent to Region "C" is maintained.

During the year 2014-15 to 2016-17, total 77,557 Remarks were made, out of which 42,366 Remarks were made in Hindi and 35191 Remarks were made in English. As per the report of Progressive Use of Hindi, no record of letters sent by the Head of the Ministry is maintained. However 12,5,238 letters were sent in Hindi and 11,8,656 letters were sent in English by the Ministry.

Quality education and skills for engineers

2783. DR. PRABHAKAR KORE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that more than 60 per cent of the eight lakh engineers graduating from technical institutions across the country every year remain unemployed;

(b) if so, the percentage of engineering graduates unemployed in the country;

(c) whether the corporate sector often complains that most of the engineering graduates in the country do not get the necessary skills and talent; and

† Original notice of the question was received in Hindi.

(d) if so, the details of steps taken by Government to ensure quality education with required skill and talent in engineering courses across the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) and (b) As per the data collected by AICTE from 10,328 technical institutions, 6.96 lakh out of the 15.87 lakh students who passed-out in 2015-16 were placed in jobs through the campus placements. This does not include the students who got jobs directly without going through campus placements, who are self-employed in start-ups and those who had taken to higher studies.

(c) and (d) With a view to improving the quality of technical education, the following action plan has been approved by the AICTE:—

1. **Planning:** Perspective Plans will be prepared for each State in consultation with the concerned State Government for assessing the demand-supply situation projected for the next 10 years. This will be a guiding document while approving new institutions by AICTE.
2. **Selection:** The students for the technical courses shall be selected based on a standardized examination.
3. **Induction training:** Every student, on admission, shall be put through a mandatory Induction training to reinforce the fundamental concepts and the required language skills required for the technical education. The model curriculum and the periodicity of this induction training will be separately notified by the AICTE.
4. **Revision of curriculum:** Every affiliating Technical University shall constitute subject-wise industry consultation committee (ICC) with the mandate of examining the existing curriculum and for making suitable changes in the curriculum every year. This process shall be completed in the month of December each year for the courses to be offered in the coming Academic year. Each institution, while applying for approval, shall certify completion of this process, which will be mandatory.
5. **Mandatory internships:** Every student in technical institution shall do three internships each spanning 4 to 8 weeks before completion of the under-graduation. The responsibility will be on the institution for helping the students in finding suitable industry or organisation for the internship.
6. **Industry readiness:** All students passing-out of the undergraduate courses shall be imparted technical and soft skills required for working in the industry encompassing – managerial skills, entrepreneurial skills, leadership skills, communication skills, team-working skills and technical skills.

7. **Promoting innovation/start-ups:** There shall be efforts at every level for promoting innovation and creativity in the students. The innovation drives like Hackathon shall be promoted, so that innovative ideas would emerge that can be incubated in the start-up centres.
8. **Exam reforms:** The final exams being conducted by the institutions shall test the understanding of the concepts and the skill – rather than the subject knowledge. A model exam format would be prepared and shared with the institutions and the technical universities for suitable adoption. This aspect would be reviewed at the time of approval.
9. **Training of teachers:** Every teacher in each of the technical education disciplines shall mandatorily undergo an annual refresher course delivered through SWAYAM portal, encapsulating all the major advances in the field of their study. Online courses would also be prepared and delivered through the SWAYAM platform for improving the pedagogical techniques of the teachers. The participation in the courses by at least 50% of the faculty would be a mandatory condition for approval of the institution. Similarly, there should be leadership training to the heads of the institutions once in 2 years. These trainings would also be hosted through the SWAYAM platform.
10. **Mandatory accreditation:** At least half of all the programmes in the technical institutions shall be accredited through the NBA before 2022. Unless there is credible progress each year, the approval of the institutions can be refused. In order to assist the institutions in meeting the mandatory requirements for applying for accreditation, a separate mechanism will be put in place.

Further, AICTE implements the National Employment Enhancement Mission (NEEM) and Employment Enhancement Training Programme (EETP) to enhance the employability of the students.

Timeline of Higher Education Financing Agency

2784. SHRI MAHESH PODDAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has missed the operational timeline of the Higher Education Financing Agency (HEFA) during 2016-17, if so, the reasons therefore; and

(b) what would be the strategy for fund raising for HEFA?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) and (b) No, Sir. The